

THE SCHEDULE
(SEE RULE 18(1))

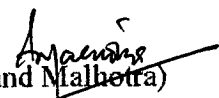
RETURN OF ASSETS AND LIABILITIES AS ON 31.12.2012

1. Name of the Government Servant in full (In Block letters) : Arvind Malhotra
2. Service to which he belongs:- : H.P. Higher Judicial Service.
3. Total length of service:- : 7 years 11 months, 8 days.
4. i) In Non GAZETTED rank:- : -----
ii) in GAZETTED rank:- : As Asstt. District Attorney-cum-APP Manali
w.e.f. 24.1.2005 to 22.10.2009
As Addl. District & Sessions Judge and
District & Sessions Judge, w.e.f. 23.10.2009 to date.
5. Present post and place of posting:- : District & Sessions Judge, Una, H.P.
6. Total annual income from all sources during the Calendar : Rs.11,37,774/-
year immediately proceeding the 1st day of January, 2003

DECLARATION:-

I, Arvind Malhotra hereby declare that the particulars from FORMs 1 to V are complete, true and correct as on 31.12.2012 to the best of my knowledge and belief, in respect of information due to be furnished by me under the provisions of Sub-Rule(i) of Rule 18 of the Central Civil Service (Conduct) Rule, 1964.

Dated:- 30.04.2013


(Arvind Malhotra)
District & Sessions Judge,
Una, District Una, H.P.


FORM NO.: 1

STATEMENT OF THE IMMOVABLE PROPERTY AS ON 31.12.2012
(i.e.LANDS, HOUSE, SHOPS, OTHER BUILDING ETC.)

Sr. No.	Description property	Precise location (Name of District, Division, Taluk and Village in which the property is situated and also its distinctive number etc.	Area of land (in case of land & building)	Nature of land (in case of landed property)	Extent of interest	If not own name state in whose name held & his/her relationship of any, with the University Servant)	Date of acquisition	How acquired (whether by purchase, mortgage, lease inheritance gift or otherwise) & name with details of person(s) from whom acquired (address and connection of the University person/persons (concerned please see note 1 below).	Value of property (See note 2 below)	Particulars of sanctions of prescribed authority, if any.	Total annual income from the property.
1	2	3	4	5	6	7	8	9	10	11	12
1	Shop	No.102, Indira Market, Mandi	7-1/2 x 19'	Shop	Licence of Shop	In own name	In 1994	License from Govt.	Licencee	N.A. Prior to joining of service	Nil
2	Residential house	H.No.134/5 Palace Colony, Mandi	376.50 Sq.Mtrs. (land and building)	Residential house	In the name of wife	Smt.Monika Malhotra (wife)	In 1996	By purchased from Mr.Hari Singh for Rs.490000/- of Hamirpur	About Rs. 70,00,000/	-DO-	Rs.84000 P.A. as rent
3	Plot	JTPL, City Mohali, Sector 115, Kharar, Landran Road, Mohali (Pb).	220 Sq. Yards	Plot	In the name of wife	Smt.Monika Malhotra (wife)	In 2011	By purchase from Mr.Mohinder Kharbanda for Rs.22,09,080/-	About Rs. 22,09,080/	Sanction obtained vide Registry letter dt. 5.12.2011.	Nil

P. S :Smt. Monika Malhotra (wife) has also 1/4th share in ancestral property situated in Mohal Tarna, Mandi, Distt. Mandi (H.P)

Dated:- 30.04.2013


 (Arvind Malhotra)
 District & Sessions Judge,
 Una, District Una, H.P.


FORM NO.: II

STATEMENT OF LIQUID ASSESTS AS ON 31.12.2012

- i). Cash and Bank Balance exceeding 3 months emoluments.
 ii) Deposits, loans advances and investment (Such as shares, securities and debentures etc.).

Sr. No.	Description	Name and addresses of company, Bank etc.	Amount	If not in own name and address of person in whose name held and his/her relationship with the Government Servant.	Annual Income derived	Remarks
1	2	3	4	5	6	7
1	S.B. A/C	S.B.I. Nahan	27475=54	In own name	Simple interest as per bank rate.	
2	S.B. A/C	P.N.B.Mandi	4502=00	Joint A/c in name of Monika Malhotra (wife) and self.	-do-	
3	S.B. A/c	J.CCB, Manali	674=00	In own name	-do-	
4	Fixed deposit	SBOP,Manali	89,803=00	Mr.Sahil (son)	Interest as per bank rate.	
5	Fixed deposit (lump sum)	Golden Forest India Ltd. Mani Majra	47,000=00	In own name	Company has gone in liquidation.	
6	-DO--	-DO-	92,000=00	Smt.Monika Malhotra (wife)	-DO-	
7	-DO--	-DO-	12,000=00	Mr.Sahil (son)	-DO-	
8	-DO--	Golden Project Ltd.	9,000=00	Mr.Sahil (son)	-DO-	
9	UTI P T.S.P.	U.T.I.	9,970=00	Self	As per mutual fund Rules.	
10	FDR	Mandi Urban Co-operative Bank, Ltd.	8,398=00	Smt.Monika Malhotra (wife)	As per Bank rate.	
11	FDR	S.B.I., Una	51,252=00	Self	-DO-	

Dated:- 30.04.2013


 (Arvind Malhotra)
 District & Sessions Judge,
 Una, District Una, H.P.

FORM NO.: III


STATEMENT OF MOVEABLE PROPERTY AS ON 31.12.2012.

Sr. No	Description of items	Price of value at the time of acquisition and/or the total payment made upto the date of return, as the case may be in the case of articles purchased on hire a purchase of installment basis.	If not in own name, name and address of the persons in whose name and his/her relationship with University employee	How acquired with approximate date of acquisition.	Remarks.
1	2	3	4	5	6
1	Gold Jewellery 350 grams.	1,40,000/- at the time of purchase	Self and wife	By Purchase 150 grams Istri Dhan 200 grams	Prior to joining service
2	Ring diamond	15,000/-	Smt.Monika (wife)	Purchased in the year 1999	-DO-
3	Motor Cycle (Bajaj)	53,000/-	In My name	Purchased in the year 2002	-DO-
4	Motor Car Santro	3,51,000/-	-DO-	Purchased in the year 2006	During service as ADA. Intimation was given.
5	Refregerator Godrej	18,500/-	-DO-	Purchased in the year 1997	Prior to joining service
6	C.T.V.	10,000/-	-DO-	Purchased in the year 1998	-DO-
7	Micro wave oven	15,000/-	-DO-	Purchased in the year 2004	-DO-
8	V.C.D.Player	3,000/-	-DO-	Purchased in the year 2004	-DO-
9	Sofaset	9,000/-	-DO-	Purchased in the year 1997	-DO-
10	Two pairs of double bed	10,000/-	-DO-	Purchased in the year 1993	-DO-
11	One steel almirah	4,000/-	-DO-	Purchased in the year 1993	-DO-
12	Washing Machine	7,000/-	-DO-	Purchased in the year 2005	-DO-
13	Mobile Phone	6,000/-	-DO-	Purchased in the year 2009	--
14	Colour T.V.	42,651/-	-DO-	Purchased in the year 2011	Intimation regarding acquisition has already been given vide this office letter dated 26.3.2011

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15	A.C. Window	22,500/-	-DO-	Purchased in the year 2011	Intimation regarding acquisition has already been given vide this office letter dated 5.5.2011.
15	Water Purifier	14,000/-	-DO-	Purchased in the year 2011	Intimation regarding acquisition has already been given vide this office letter dated 8.11.2011
16	Refrigerator	25,400/-	-DO-	Purchased in the year 2012	Intimation regarding acquisition has already been given vide this office letter dated 31.7.2012
17	Laptop	37,490/-	-DO-	Purchase in the year 2012	Intimation regarding acquisition has already been given vide this office letter dated 19.09.2012.
18	Other house hold articles	2,00,000/-	-DO-	On different dates.	Prior to joining service

Dated:- 30.04.2013


 (Arvind Malhotra)
 District & Sessions Judge,
 Una, District Una, H.P.

FORM NO.: IV

STATEMENT OF PROVIDENT FUND AND LIFE INSURANCE POLICY AS ON 31.12.2012.


Sr. No.	Insurance policy No. and date of policy	Name & Insurance Company	Sum Insured/ date of maturity.	Amount of annual Premium	PROVIDENT FUND				
					Type of provident funds/ GPF/CPF Account No.1	Closing balance as last reported by the Audit/ AO. alongwith date of such balance.	Contribution made subsequently	Total	Remarks (If there is dispute regarding closing balance the figure according to the university employee should be mentioned in this column.)
1	2	3	4	5	6				
1	<u>153268860</u> 24.02.2009	LIC of India	<u>10,00,000=00</u> 24.02.2019	3495=00 (self)	GPF A/c No.HP-03-3769	5,93,456=00 as on 31.03.2012	3,90,241/-	9,83,697/-	No
2	<u>890589615</u> 25.09.1995	-DO-	<u>3,00,000=00</u> 25.09.2025	2788=00 (self)	GPF A/c No. HP-03-3738	24,093/- as on 31.3.2007	-	24,093/-	This number had been allotted in the year 2005-06 when I was serving as Asstt. District Attorney at Manali, but the amount has not been adjusted in my new GPF A/c No.HP-03-3769 as yet.
3	<u>890590538</u> 15.03.1996	-DO-	<u>2,00,000=00</u> 15.03.2016	12888=00 (self)					
4	<u>153269770</u> 02.03.2009	-DO-	<u>2,00,000=00</u> 02.03.2034	14557=00 (Mr.Sahil son)					

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5	<u>150886517</u> 28.06.2000	-DO-	<u>50,000=00</u> 28.06.2018	2967=00 (Smt.Moni ka					
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6. Amount of contributory pension Scheme fund amounting to Rs.1,63,339=00 lying with AGHP as undisbursed in respect of CPS Account No.200514KLU0001436.

Dated:- 30.04.2013

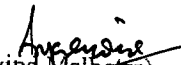

(Arvind Malhotra)
District & Sessions Judge,
Una, District Una, H.P.

FORM NO.: V

STATEMENT OF DEBTS AND OTHER LIABILITIES AS ON 31.12.2012.

Sr. No.	Amount	Name and address of creditor	Date of incurring liability.	Detail of transaction	Remarks
1	2	3	4	5	6
1	5,30,000/-	S.B.I.Nahan	04-05-10	First installment of Rs.8,336/- commenced from May, 2010.	Loan of Rs.3,77,496 remains in balance.

Dated:- 30.04.2013


(Arvind Malhotra)
District & Sessions Judge,
Una, District Una, H.P.